

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.03
New IA-1708/2021
in
IB-761(ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India Pvt. Ltd
Vs.
M/s. Ortel Communication Ltd.

....OPERATIONAL CREDITOR

.....RESPONDENT

SECTION :
U/s. 9 of IBC, 2016

Order delivered on 13.05.2021

CORAM:
SHRI P.S.N. PRASAD
HON. MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
HON. MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Shruti Kanodia, Adv, Ms. Anju Thomas, adv and Ms. Garima Singh,
Advocates.
For the NSE : Mr. Sanjay Bhatt Advocate
For the RP : Mr Santosh Kumar Ray, Ms. Rituparna Sanyal,
Ms. Sanoyee Chakraborty, Advocates
For the CoC : Mr. Arijit Mazumdar & Mr. Shambo Nandy, Advocates.

ORDER

IA-1708/2021:-

Heard the submissions made by the Counsel for the Resolution Professional as well as Counsel for the Applicant/Operational Creditor. The Counsel for the Resolution Professional has prayed for grant of additional time for filing reply. Two weeks' time has been granted.

List the matter on 10.06.2021.

-SD-
(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-SD-
(P.S.N. PRASAD)
MEMBER (JUDICIAL)

Surjit